National Company Law Tribunal Allahabad Bench Allahabad

CP No. 107(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016.

NAME OF THE COMPANY: Shailia Krishna

Vs

M/s satori Global Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. VIMRAM D. CHAUMAN ANV V. D. CHAUMAN

2. Raghan Mayer Adv.

Representation Signature

V. D. Chauman

Representation Signature

Order dated 04.10.2016

CP No. 107(ND)/2013 Shailja Krishna Vs. M/s Satori Global Ltd. & Ors.

Application in question about the maintainability was found defective by the Registry and ordered to be returned. Learned Counsel for the petitioner requested time for reconstruction of his record. For final hearing ordered to be listed on 2nd Nov. 2016.

List the matter on 02.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATUR VEDI (Judicial Member)

Dated 04.10.2016 -